

**BEFORE THE NATIONAL GREEN TRIBUNAL (SZ),  
SOUTHERN ZONE AT CHENNAI**  
Application No. 135of 2016 (SZ)

Dr.C.K.Sreedharan, IFS (Rtd),  
2/648, 3<sup>rd</sup> Main Road,  
River View Enclave,  
Manapakkam,  
Chennai – 600125.

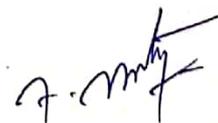
....Applicant

Versus

1. Secretary to Government,  
Public Works Department,  
Government of Tamil Nadu,  
Fort St.George, Chennai-600 009.
  2. Chief Engineer,  
Public Works Department,  
Water Resources Organisation,  
Chepauk, Chennai-600005.
  3. Chairman,  
Tamil Nadu Pollution Control Board,  
Mount Salai, Guindy,  
Chennai.
  4. Commandant,  
Officer Training Academy,  
St. Thomas Mount,  
Chennai 600 016.
- .... Respondents

**INTERIM REPORT FILED ON BEHALF OF THE 2<sup>nd</sup> RESPONDENT**

I, A.Muthaiya.son of Mr.A.L.Asokan aged about 55 years, officiating as Superintending Engineer, Public Works Department, Water Resources Department, Palar Basin Circle, Chennai-05 do, solemnly affirm and sincerely state as follows:



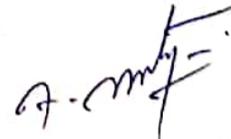
Superintending Engineer, PWD.,  
PALAR BASIN CIRCLE, WRD.,  
Chepauk, Chennai - 600 005.

2. I state that, I am the superintending Engineer, Water Resources Department of the Public Works Department, Palar Basin Circle, Chepauk, Chennai, file the interim report on behalf of the 2<sup>nd</sup> respondent herein and I am well acquainted with the facts of the case from records.

3. It is submitted that, the Hon'ble National Green Tribunal in its order dated 09.03.2021 directed to inspect the area in question with the team of officers in the presence of 4<sup>th</sup> respondent and ascertain the present status of the temporary bridge that is being used by the 4<sup>th</sup> respondent for the academic purpose and whether the existing bridge causes any obstruction to the free flow of water in the river and what is the remedial measures to be taken in order to retain the temporary bridge till the permanent solution of constructing a permanent bridge is taken by the 4<sup>th</sup> respondent as permitted by the PWD and they are directed to submit the report to this Tribunal on or before 15.04.2021.

4. It is submitted that the order of the Hon'ble National Green Tribunal the Committee constituted by the Hon'ble National Green Tribunal has inspected the subject area on 12.04.2021. Due to the Tamil Nadu assembly election 2021' the inspection was getting delayed. The draft inspection report is yet to receive from the committee members. In the meantime, the case is listed for hearing on 15<sup>th</sup> April 2021. Hence, it is humbly requested before this Hon'ble Tribunal to grant two weeks of time by considering the existing situation to file the report before this Hon'ble Court.

- Dated at Chennai on this the 12<sup>th</sup> day of APRIL, 2021.



Superintending Engineer, PWD.,  
PALAR BASIN CIRCLE, WRD.,  
Chepauk, Chennai - 600 005.

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Applicant

**VERSUS**

Secretary to Government,  
Public Works Department & others.

.. Respondents

**INTERIM REPORT FILED  
ON BEHALF OF THE 2<sup>ND</sup>  
RESPONDENT**

**GOVERNMENT PLEADER**